

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

Item No.224 – IA 342 of 2024  
In  
CP(IB)/43(AHM)2021

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Bharat Industrial Projects Pvt. Ltd  
V/s  
Anupam Industries Ltd.

.....Applicant

.....Respondent

**Order delivered on: 12/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Chakradhar Panigrahi, Party in person  
For the Respondent : Mr. Kamlesh Vaidankar, Adv.

**ORDER**

**IA 342 of 2024**

Parties are directed to file written submissions, not more than two to three pages within one-week.

List for filing written submissions on 13.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**